

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1461/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: DDB Mudra Pvt. Ltd.  
V/s.  
Viking Beverages Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
12	Vicky Shah	Advocate. Corporate Debtor.	<u>Vicky Shah</u>
	Adv. Hasmukh Ravara 115 Juns Link for Operational Creditor		

## ORDER

CP No. 1461/ I&BP/NCLT/MB/MAH/2017

CP No. 1447/I&BC/NCLT/MB/MAH/2017

For the parties have reported that Settlement has already been taken place, at their request for reporting Settlement, list this matter on 22.11.2017.

**Sd/-**  
**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**